

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
(CIRCUIT BENCH: SHIMLA)**

...

ORIGINAL APPLICATION NO. 063/1089/2018

Shimla, this the 12th day of October, 2018

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)**

...

R.L. Khurana, Retd. Superintendent Department of Posts, 11, Housing Board Colony, Phase-I, P.O. Saproon-173211, District Solan, H.P.

....APPLICANT

(Argued by: Shri Rahul Mahajan, Advocate)

VERSUS

1. Union of India through Secretary, Department of Posts (Ministry of Communications) Dak Bhawan, New Delhi-110001.
2. Chief Post Master General H.P. Circle Shimla-171009.
3. Director of Accounts Postal, Sunder Nagar-175018, District Mandi H.P.

....RESPONDENTS

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

The learned counsel for the applicant, after realizing that the applicant has not made a prayer for grant of relevant benefit, seeks permission to withdraw the instant Original Application (O.A.), enabling him to file fresh one with better particulars on the same cause of action.

2. Therefore, the O.A. is dismissed as withdrawn, with liberty as prayed for.

**(AJANTA DAYALAN)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 12.10.2018

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